

(a) whether attention of Union Government has been drawn to the news-item captioned "Purchase of Sub-standard drugs by the Health Department, Punjab" which appeared in the 'Punjabi Tribunal' dated 16th February, 1990;

(b) if so, the details of the allegations levelled; and

(c) the steps being taken to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). As per the information received from Drugs Controller, Punjab, immediately on receipt of the News Item that appeared in the Punjabi Tribune on 16.2.1990, a report was called from the Civil Surgeon, Ropar, under whose jurisdiction Morinda falls. According to him, Dextross solution 10% was on ESI rate Contract (M/s Prem Pharmaceuticals Indore). Its purchase was effected on 5.12.88. All the stores has already been consumed upto 31.12.89 and there was no Dextrose bottle in stock with any Government institution as reported by the Civil Surgeon, Ropar.

Punjab Health Department purchases medicines from the firms who are on the rate Contract approved by the Controller of Stores, Punjab or from the Government of India undertakings. The Directorate of Health Services (ESI) also purchase medicines only from those firms whose names are approved by the E.S.I. Corporation, New Delhi and in whose favour rate contract is issued. No medicine is purchased from any of the firms other than those mentioned above.

In order to keep an eye on the quality of drugs, State Drugs Organisation takes samples of medicines for testing not only from the Chemists but also from the Government Medical Stores in respect of medicines

supplied by the above said approved firms. Whenever a sample is found sub-standard/spurious, action is taken against that firm under the Drugs and Cosmetics Act. In case of firms who are from other States, the concerned State Drugs Controller of that State is intimated the results of analysis and for taking action against that erring firm.

Similarly, equipments/instruments needed for the hospitals are either purchased through the Controller of Stores, Punjab or through a High Powered Purchase Committee constituted by the Punjab Government in which a member each from the Finance Department and Industries Department are taken. Further according to Drugs Controller, Punjab, money does not play any part in purchase of medicines and other equipments etc.

[*Translation*]

Opening of Primary Health Centre in Every Village

9983. SHRI GANGA CHARAN LODHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to open a Primary Health Centre in every Village to provide better health facilities to the people living in rural areas;

(b) if so, the steps taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). There is no proposal to open P.H.C. in every village.

(c) Primary Health Centres are opened in the rural areas for every 30,000 population

in plain area /20,000 population in tribal, hilly and backward area, covering about 20-25 villages, in line with the policy of the Government of India. Also, there are 6 Sub-Centres under each Primary Health Centre. Each sub-Centre provides health services to 4-5 villages covering 5,000 population in plain area/3,000 in tribal, hilly and backward area.

Expansion of Rajendra Memorial Medical Research Institute, Patna

9984. SHRI BHOGENDRA JHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to expand the Rajendra Memorial Medical research Institute, Agamkuan, Patna;

(b) if so, the details thereof;

(c) whether the institute is facing financial crisis; and

(d) if so, the steps Government propose to take in this matter?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) Yes, Sir.

(b) Rajendra Memorial Medical Research Institute, Patna will be expanding its research activities in few areas like Epidemiology, Clinical Studies, Immunology, Immunodiagnosis, Chemotherapy, Immunoprophylaxis and Leishmaniasis.

(c) No, Sir.

(d) The question does not arise.

Availability of Health Service in Each Village of Punjab

9985. S. ATINDER PAL SINGH: Will

the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any special Action Plan has been formulated or is under consideration to make health services available in each village of Punjab;

(b) if so, the details thereof;

(c) the number of dispensaries, Primary Health Centres and Health Centres in Punjab where no doctor is posted at present;

(d) the total number of dispensaries, Primary Health Centres and health Centres, separately;

(e) whether basic amenities are available in all the above said dispensaries etc;

(f) if not, the time by which doctors and the facilities would be made available;

(g) whether basic amenities of family welfare for new born and mother are available in every village primary health centre; and

(h) if not, the time by which such amenities would be made available?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). No special plan is being formulated to make health services available independently in each village of Punjab. However, in line with Govt. of India Policy and norms, to remove imbalances between health services in rural and urban area, one sub-centre has been provided for every 5000 population in rural area (3000 population in tribal & hilly area) and one Primary Health Centre for every 30,000 population in plain area (20,000 in tribal and hilly area).

(c) There are 311 such health centres